

C.A.T. Bench, JODHPUR

Date of Order	Orders
18-11-91	None present for applicants Mr Jh Kaushal Council for Respondents LA is hereby dismissed in default for non-prosecution on the part of applicant. <i>[Signature]</i> (Kaushe) and two other (Kaushal Kumar) [illegible] Copy of orders sent to Res & Pet by Regd. A.D. Vide no. 11264/1127 18-12-91